

**SHRI B. K. DASCHOWDHURY :** In view of the hon. Minister's statement that there is likelihood of production cut if power is cut and that the State Government has already been requested to improve the position, I would like to know from the hon. Minister the position as it is. What is the total production from this factory, of aero engines referred to in the question, what is the present bottleneck to production? He has mentioned: production bottleneck has been created. What is the present bottleneck to production?

**SHRI VIDYA CHARAN SHUKLA :** I am sorry I cannot indicate the number of engines that would be produced for the MIG fighter aircraft. As regards the second part of his question regarding production bottleneck, they are not serious. Lack of water creates difficulties regarding steam and the availability of water for plant working. But we have made attempts, so far successfully, not to let production go down on account of this. It is creating additional difficulties which we have taken up this matter with the Orissa Government so that these difficulties could be removed.

**SHRI B. K. DASCHOWDHURY :** I wanted to know from the hon. Minister specifically what were the production bottleneck. Anyway, I want to know whether the Orissa Government and the Orissa State Electricity Board had assured the particular factory that in future power will not be cut for the production of aero engines.

**SHRI VIDYA CHARAN SHUKLA :** We have taken up this matter with the Orissa Government and the Orissa State Electricity Board about power cut. Though we have received no such assurance, we are hopeful that there would be no power-cut imposed in view of the vital nature of this factory.

**SHRI JAGANNATH RAO :** The Minister says that the Orissa Government have been asked to augment the water supply. I wonder how the State Government can do so, only the monsoons can do it in the reservoir. The only thing that the Orissa Government can do is this. They supply fifty per cent of power to the Andhra Government. Supposing the supply of power to other State is stopped, this vital unit could be served.

**SHRI VIDYA CHARAN SHUKLA :** He is only indicating how the Andhra Government can meet our request. If they do not do that much of power generation and give it for water supply, then water supply can be restored, that is what he says. It is up to the Orissa Government, what they want to do. We have stressed upon them the need for giving us water supply which they have cut down. That is the efforts that we have been making.

#### Payment of Stipend to Fresh Recruits by Chartered Accountants

\* 504, **SHRI K. RAMAKRISHNA REDDY :** Will the Minister of COMPANY AFFAIRS pleased to state :

(a) whether majority of chartered Accountants employ young Graduates for a period of 3-4 years as Article Clerks without any remuneration;

(b) if so, whether it conforms to the practice followed in other countries, like U. K. and Australia; and

(c) what steps Government propose to take to ensure payment of some minimum stipend to the Article Clerks?

**THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY):**

(a) Regulations framed under the Chartered Accountants Acts, 1949 which govern these matters do not cast any obligation on the Chartered Accountants to pay any remuneration to their apprentice Articled Clerks. It is understood that some Chartered Accountants do make voluntary payments.

(b) As far as information is available, even in countries like U. K. and Australia there is no element of compulsion in the payment of stipend to the Articled Clerks.

(c) Government at present have no proposals to ensure compulsory payment of any minimum stipend to the Articled Clerks. This aspect will however be examined.

**SHRI K. RAMAKRISHNA :** Is there any minimum wage given to class IV officers and other officers also? If so why should these graduates be deprived of any remuneration even though they put in more labour than the officers referred to above? Is it not possible to issue some instructions to the chartered accountants to pay a

graded stipend of Rs. 100 or Rs. 150 for the first year, second year and so on?

MR. SPEAKER : It is a suggestion for action.

SHRI RAGHUNATHA REDDY : It is a very forceful suggestion for action. As laws stand now, the Chartered Accountants Council will have to issue instructions. This matter, as I said, will be examined.

SHRI K. RAMAKRISHNA REDDY : Considering the disparities in income and the fact that these Chartered accountants are earning fabulous amounts of money for their works, is it not justifiable to make a legislation to give some stipends to these Articled Clerks ?

SHRI RAGHUNATHA REDDY : There is a sense of justice behind the suggestion. As I have submitted, the matter will be examined.

श्री धन शाह प्रधान : चार्टर्ड अकाउंटेंट्स की अप्रेंटिसशिप के लिये जो तीन चार वर्ष की अवधि आजकल है क्या सरकार उस को कम करने का विचार कर रही है ?

SHRI RAGHUNATHA REDDY : The Articled Clerks will have to undergo a period of four years training and the Audit Clerks for six years. It is purely an internal matter regulated by the Chartered Accountants Council, and the Government will not normally interfere with the training and the period of training when the Council fixes for them.

Proposal for Oil Refinery in North-Western Region

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\* 507. SHRI BAKSI NAYAK :  
SHRIMATI SAVITRI SHYAM:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government are having second thoughts on the proposal to set up a giant-size Refinery to serve the North-Western Region;

(b) whether Government propose to set up another Committee of experts to find out a location for setting up the Refinery; and

(c) if so, its terms of reference and the time by which the Committee is expected to submit its report ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) No, Sir.

(b) No, sir.

(c) Does not arise.

SHRI BAKSI NAYAK : What is the present position of availability of petroleum products in the country and is the country self-sufficient in this regard? If we are importing petroleum products, what is the quantity imported and the foreign exchange involved ?

SHRI H. R. GOKHALE : The question is about creating new refining capacity, and the supplementary is with regard to the production reached so far and how far there is a gap. Today we have the necessity of about 20 million tonnes of crude. As against that, although I do not have the exact figures here because this does not rise out of the main question, our present capacity is about 7 million tonnes.

श्री हुसम चन्द कछवाय : ग्वाशियर और मौरना के अन्दर पिछले अनेक दिनों से इस बात का प्रयास चल रहा है और मध्य प्रदेश सरकार ने आश्वासन दिया है कि वह इन क्षेत्र में एक कारखाना खुलवाने का प्रयत्न करेगी। इस सम्बन्ध में एक प्रतिनिधि मण्डल प्रधान मंत्री से मित्रा बा और उन्होंने भी आश्वासन दिया था। वर्तमान मन्त्री महोदय से पहले जो मंत्री थे उन्होंने भी आश्वासन दिया था कि वह खोलने के लिए तैयार है। मैं मंत्री महोदय से जानना चाहूंगा कि इस सम्बन्ध में क्या प्रगति हुई है?

SHRI H. R. GOKHALE : As far as I am aware, so far as the location of the refinery in the north-western region is concerned, no final decision about locating it in Madhya Pradesh or Gwalior has so far been taken, because different States are asking for it, and various locations are under consideration, in which Madhya Pradesh is also one.

श्री अखिल सिंह : क्या मंत्री महोदय बलराने की कृपा करेंगे कि कमिशन ने उत्तर प्रदेश